

ORDER SHEETO.A./MA/PA/CP NO. 46 OF 2007 in O.A. 797/05Applicant/s D.K. ~~Pan~~ Pachauri & sons Respds. S.K. ChaudharyAdvocate for Applicant/s Shri S.K. Om Advocate for Respondent/s Shri V.K. God.

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>9</u>
	07.01.07 <u>07.01.07</u> Hon Ch Justice A.K. Jais, AJM Hon Ch <u>S.N. Shukla</u>, AM Heard Shri S.K. Om learned counsel for the applicant and Shri V.K. God & learned counsel for the respondents. Parties counsel join together and informed that this Contempt Petition has become infructuous in as much as the order (whose violation is under challenge) has been set aside and the case has been remanded. Contempt Petition is accordingly dismissed as infructuous.  AM  JM Jul	

Contd. On Sheet No. _____